

FORM-8						
TIME TAKEN AT DIFFERENT STAGES OF COMMERCIAL CASES OF JANUARY -2025						
Sl. No.	District	Court Name	Total Cases Disposed in the month	Average Time Taken (in Days)		
				Filing and Service	Trail and Judgment	Enforcement of Judgment
1	BENGALURU-CITY COURTS	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	44	17	83	-
2	BENGALURU-CITY COURTS	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	45	51	453	-
3	BENGALURU-CITY COURTS	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	28	60.07	75.03	-
4	BENGALURU-CITY COURTS	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	39	65	326	-
5	BENGALURU-CITY COURTS	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	35	207.02	33.4	-
6	BENGALURU-CITY COURTS	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	39	102.57	312.61	-
7	BENGALURU-CITY COURTS	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	27	44.5	12.5	-
8	BENGALURU-CITY COURTS	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	32	100.23	350.53	-
1	Bengaluru Rural District	X Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	25	140	43.8	1466 Days
2	Bengaluru Rural District	XI Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	31(5)	121	77	459
1	Ballari	IV ADDL. DISTRICT AND SESSIONS COURT, BALLARI (COMMERCIAL COURT)-1388-1388	42	74	61	-